

(31)  
NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30-01-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : 268/14  
PETITION NUMBER : TP. 6/17  
NAME OF THE PETITIONER(S) : VISHVAS CONCRETE PVT. LTD.  
NAME OF THE RESPONDENT(S) : UTTAM SAHAR DEVELOPMENT &  
CONSTRUCTION PVT. LTD.  
UNDER SECTION : 433(e), (f)

S.NO. NAME(IN CAPITAL) Amaresh HAM DESIGNATION Counsel for Petitioner SIGNATURE  
&  
PHONE NUMBER 9972407303 REPRESENTATION BY WHOM M. Amaresh

~~Shri Amaresh, counsel for petitioner is present. None appeared for respondents.~~  
Counsel for petitioner is directed to serve notices on the respondents by collecting from the  
Registry.

Posted to 16.03.2017.

  
MEMBER (J)

  
MEMBER (T)